

# C. A. T. Bench, JAIPUR

Date of Order

Orders

13/4/93

CASE NOT REACHED  
PUTUP FOR HEARING  
ON 7/7/1993

COURT MASTER

7/7

CASE NOT REACHED  
PUTUP FOR HEARING  
ON 8/7/93

COURT MASTER

B. 7. 93

Mr. J. K. Karshtik - Counsel for the applicant

Mr. G. P. Soral - Counsel for the respondents

The learned Counsel for the applicant does not press for the T. The T. is accordingly dismissed as not pressed.

Copy sent to the up and as per date

Recd  
An

C. Krishna  
Gopal Krishna  
Member (J.M.)

B. B. Mahajan  
Member (J.M.)

25/7/93  
26/7